

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

ORDERNo: 1263Dated: 27-12-2017**Subject: Winter Vacation 2018-Arrangement-Notified.**

1. It is notified that the High Court of Jammu and Kashmir will remain closed for the winter vacation with effect from the 1st day of January to 25th day of January, 2018 (both days inclusive). The period commencing from 1st day of January to 6th day of January, 2018 is **No Work Period** for the Hon'ble High Court.
2. In terms of Rule-12 of the Jammu and Kashmir High Court Rules, 1999, Hon'ble the Chief Justice has been pleased to nominate the Hon'ble Judges named in the Column (1) below to be the Vacation Judges for both the Wings of the High Court of J&K to hear all matters of urgent nature for the period mentioned in the Column (2):-

(1)		(2)
Jammu Wing:		
Hon'ble Mr. Justice Sanjeev Kumar.	:	8 th to 16 th January 2018 (both days inclusive)
Hon'ble Mr. Justice Sanjay Kumar Gupta.	:	17 th to 25 th January 2018 (both days inclusive)
Srinagar Wing:		
Hon'ble Mr. Justice M.K.Hanjura.		8 th to 25 th January 2018 (both days inclusive)

(Sanjay Dhar)
26/12/17
Registrar General

No: 53293-307/G.S Dated: 27-12-2017**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
5. President, High Court Bar Association, Jammu/Srinagar,
6. Joint Registrar Judicial (Protocol), High Court Wing, Jammu/Srinagar,
7. Chief News Editor, Doordarshan Kendra, Jammu/Srinagar,
8. Chief Accounts Officer, High Court Main Wing, Jammu,
9. Chief Librarian, High Court Wing, Jammu/Srinagar,
.....for information and necessary action.
10. Manager Government Press, Jammu/Srinagar, for publication in the Govt. Gazette.
11. Incharge NIC, High Court of J&K, Jammu/Srinagar, for uploading the same on the High Court Website.
12. Office file.

(Sanjay Dhar)
26/12/17
Registrar General.